



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
25	WP(C)/5038/2024 B/O	M/S PURNIMA FILLING CENTRE AND 6 ORS Versus BANK OF BARODA AND ANR	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, BANK OF BARODA

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
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7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
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19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MR A W AMAN	26-09-2024	To	26-09-2024
22)	MS. D GHOSH	26-09-2024	To	27-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/4943/2024 FIXED	ANUKUL THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
40	WP(C)/4944/2024 FIXED	HIMANGSHU DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
41	WP(C)/4973/2024 FIXED	MANISH BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
ADMISSION				
42	WP(C)/4305/2024 AS FIRST ITEM, WITH OFFICE NOTE, BY SLIP	DR. MURALI KRISHNA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. A K BHUYAN (R-3 AND 4) MS. B BHUYAN (R-3 AND 4) MS. N CHOUDHURY (R-3 AND 4) MR. A KHOUND (R-3 AND 4) MS B BORA (R-3 AND 4) MR A SHARMA (R-3 AND 4) MR A TALUKDAR (R-3 AND 4) MR J DAS (R-3 AND 4) MS R DAS (R-3 AND 4) MS M.CHAKRABORTY (R-3 AND 4)
43	WP(C)/3935/2024 FIXED WITH I.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS. IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH DY.S.G.I. SC, HEALTH
HEARING				
44	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/4937/2024 BY SLIP, AT 10:30 AM	MD. ABDUS SOBAHAN MIAH @ ABDUL SOBHAN @ A SOBAHAN@ ABDUS SOBOHAN@ MD ABDUL SOBHAN MIAH Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/4938/2024 BY SLIP, AT 10:30 AM	ARAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/4954/2024 BY SLIP, AT 10:30 AM	JOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/4961/2024 BY SLIP, AT 10:30 AM	ARJINA ELAHI @ ARJINA BANU Versus THE UNION OF INDIA AND 5 ORS	MR. I HAQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/4963/2024 BY SLIP, AT 10:30 AM	DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3033/2024 in WP(C)/4963/2024	DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/4967/2024 BY SLIP, AT 10:30 AM	MD. RAMEJ UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
26	I.A.(Civil)/2910/2024 B/O, WITH LCR in WP(C)/403/2023	ISLAM UDDIN MIRDHA @ ISLAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. SC, F.T

	WITH WP(C)/403/2023	ISLAM UDDIN MIRDHA @ ISLAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	I.A.(Civil)/3006/2024 BY SLIP, AT 10:30 AM in WP(C)/4922/2024	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4922/2024	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
28	I.A.(Civil)/3056/2024 B/O, WITH LCR in WP(C)/671/2024	IYAD ALI @ YAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/671/2024	IYAD ALI @ YAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3060/2024 in WP(C)/671/2024	IYAD ALI @ YAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
29	I.A.(Civil)/3065/2024 B/O, WITH LCR in WP(C)/8879/2018	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. MUSTAFA HUSSAIN	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/8879/2018	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MR. R ALI MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

30	WP(C)/5505/2017 FIXED, WITH LCR	KAIJUDDIN SK. Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 4

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/42/2021 3 Y 7 M 2 D :(AT 10:30 AM)	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE
MRS. JUSTICE MITALI THAKURIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
13 WP(C)/5003/2024 B/O	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR G KAKOTI MR. P THAKURIA S MEDHI	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/6236/2018 AT 10:30 AM	RASHMI RAKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. S HAZARIKA MS M DEKA MR H TALUKDAR MS A M DCOSTA	SC, SEC. EDU.
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA AND
HONOURABLE MRS. JUSTICE MITALI THAKURIA AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	I.A.(CrI.)/27/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) ORS. FILES, FIXED in CrI.A./466/2023 WITH CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
		NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
15	CrI.A./5/2024 WITH I.A.(CrI.)/32/2024 in CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
16	I.A.(CrI.)/231/2023 WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED in CrI.A./97/2023 WITH CrI.A./97/2023	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS	S C KEYAL, SC, NCB
		DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
17	CRL.A(J)/91/2022 6 Y O M 13 D	SHAJAN KARKI Versus THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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22)	MS. D GHOSH	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	Crl.Pet./619/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	AMIT BOR SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./2569/2024 (CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST)	SUKHINATH BHUMIK @ BHOWMICK Versus STATE OF ASSAM	MR. B HALDAR MR B DEORI MS S. BASAK	PP, ASSAM
ORDERS				
50	I.A.(Crl.)/819/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./115/2024 WITH Crl.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
		SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
23	Bail Appln./2311/2024 (AT 10:30 AM)	SAHEB SAHANI Versus UNION OF INDIA	MR T THAKURIA	SC, NCB
ORDERS				
24	RSA/209/2017 WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
	WITH I.A.(Civil)/2561/2024 in RSA/209/2017	SMTI MADHABI MAZUMDER, Versus ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS		
HEARING				
25	FAO/34/2024 CAVT. NO.04572/024, FIXED, (AT 2:00 PM)	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	FOR CAVEATOR
	WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA MS. D D BARMAN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/5047/2024 B/O	ABDUL AZIZ MAZUMDER AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
ADMISSION				
31	WP(C)/766/2024 CAVT. NO.00892/024, PART-HEARD, FIXED AT 2:00 P.M.	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
32	WITH WP(C)/768/2024 CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
33	WP(C)/7750/2018 FIXED	CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)

34	WP(C)/4631/2023 FIXED	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
	WITH			
35	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
	WITH			
36	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH			
	I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
	WITH			
37	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH			
	I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
	WITH			
38	WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
39	WP(C)/4466/2024 FIXED AT 2:00 P.M.	NITESH BERIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE
40	WP(C)/4494/2024 FIXED AT 2:00 P.M.	SUNNY BERIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
41	WP(C)/4827/2024 FIXED AT 2:00 P.M.	BARANGABARI SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. D C BORAH MR. K M HASSAN MR. P MAZUMDER R DEB	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	Bail Appln./2245/2024 WITH CASE RECORD(SCANNED COPY), B/O	SADIQUE ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
MOTION				
50	AB/2548/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/8645/2018 (CONNECTED WITH ITEM NO.5 IN THE DAILY LIST), FIXED	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	AB/2566/2024 FIXED	ISOB ALI Versus THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM
ORDERS				
46	I.A.(CrI.)/918/2024 CRL.PET. 1020/2024(D/O), B/O in CrI.Pet./1020/2024	PARTHA PRATIM DAS ALIAS SUNTI DAS Versus THE STATE OF ASSAM,	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
HEARING				
47	I.A.(CrI.)/368/2022 (AT 2:00 PM), PART-HEARD, LCR 4 FILES, FIXED in CrI.A./144/2022 WITH CrI.A./144/2022	TAPAN KACHARI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
		TAPAN KACHARI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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22)	MS. D GHOSH	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
8	AB/2125/2024 FIXED	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

33	Tr.P.(C)/41/2016 FIXED	SMT PUNADOI GOGOI DUTTA Versus ASWINI DUTTA	MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI
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HEARING

34	RFA/72/2019 WITH LCR, FIXED	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
26	MACApp./108/2015 WITH LCR, B/O	JOYNAL ABEDIN SARKAR and ANR Versus ARIFA SULTANA PERVIN and ANR	MR.A R AGARWALA	MR.R GOSWAMI(R-2) MR. J KALITA MS.M SAIKIA(R-2) MR D KALITA MRS BHUSAN R-2
	WITH I.A./254/2015 in MACApp./108/2015	JOYNAL ABEDIN SARKAR and ANR Versus ARIFA SULTANA PERVIN and ANR	MR.A R AGARWALA	
27	Tr.P.(C)./23/2024 BY SLIP	AISHA AO Versus ARUP KUMAR MEDHI	MR. K D SARMA	MR M A ISLAM MR J I MONDAL
HEARING				
28	MACApp./132/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
29	MACApp./354/2023 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
	WITH I.A.(Civil)/2978/2023 in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
5	WP(C)/3826/2022 CAVT. NO.06522/022, BY SLIP, CAVT. NO. 652/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
6	WITH WP(C)/3975/2022 CAVT. NO. 660/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R- 8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R- 7) MR. J I BORBHUIYA MR S KHOUND (R- 7) MR S KHOUND (R- 7) MR. L MOHAN (R- 8) MR D J MEDHI (R- 7) MR D J MEDHI (R- 7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
7	WITH WP(C)/4208/2022 CAVT. NO. 718/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR

HEARING

8	WP(C)/1790/2022 FIXED	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
9	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
M. CHOUDHURY AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/4975/2024 (CONNECTED WITH ITEM NO.3 IN THE DAILY LIST) FIXED	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, HEALTH SC, C.G.C.
43	WP(C)/5015/2024 B/O	PANKAJ KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR SISHIR DUTTA MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, FOREST
44	WP(C)/5041/2024 B/O	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	WP(C)/5054/2024 B/O	DR SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, L G B R I M H DY.S.G.I.
ADMISSION				
46	WP(C)/4107/2024 PART-HEARD, FIXED	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
47	WP(C)/1392/2022 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
48	WP(C)/3505/2024 FIXED	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
WITH				
49	WP(C)/3346/2024	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR. K P PATHAK (R-4) MR K BISWAKARMA(R-5)

50	WITH WP(C)/3356/2024	DR. PLABAN BORA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC MR. K P PATHAK (R-4)
51	WITH WP(C)/3475/2024	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
52	WITH WP(C)/3525/2024	BISWAJIT SHYAM Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA	SC, HIGHER EDU SC, APSC
HEARING				
53	WP(C)/1053/2024 PART-HEARD, FIXED	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
54	WP(C)/3101/2020 FIXED	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
42 WP(C)/5034/2024 FIXED, AT 2:00 PM	BILAL UDDIN AND 49 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 26/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MR A W AMAN	26-09-2024	To	26-09-2024
22)	MS. D GHOSH	26-09-2024	To	27-09-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 26TH DAY OF SEPTEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

1. IA(C) 172/2024
(IN ARB.PETN. 2(AP)/2024) DSC HYDRO POWER PRIVATE VIJAY JAMOH GA(AP)
LIMITED AND 2 ORS.
VERSUS
THE STATE OF AP AND 2
ORS.